

**HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

**NOTICE**

The Hon'ble Sri Justice U.Durga Prasad Rao will not be holding Court on 10/02/2020.

On 10/02/2020, urgent mentions, if any, pertaining to the provisions of Hon'ble Sri Justice U.Durga Prasad Rao may be made before Hon'ble Sri Justice Rakesh Kumar, sitting in the 02<sup>nd</sup> Court.

The Hon'ble Ms. Justice J.Uma Devi will not be holding Court from 10/02/2020 to 14/02/2020.

From 10/02/2020 to 14/02/2020, urgent mentions, if any, pertaining to the Motor Accident Civil Miscellaneous Appeals may be made before Hon'ble Sri Justice G.Shyam Prasad, sitting in the 08<sup>th</sup> Court.

From 10/02/2020 to 14/02/2020, urgent mentions, if any, pertaining to all Criminal Petitions seeking quashment of charge sheets and F.I.Rs. may be made before Hon'ble Sri Justice Cheekati Manavendranath Roy, sitting in the 14<sup>th</sup> Court.

//BY ORDER//

Date: 07/02/2020

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IN-CHARGE REGISTRAR (JUDICIAL)